

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Thursday, the 11th March , 2010.**

MUTATION AND REGISTRATION OF SALE DEEDS ETC.

***32. SH. ANIL VIJ, M.L.A. :** Will the Chief Minister be pleased to state :-

- (a) whether it is a fact that building site plans, mutation and registration of sale deeds are not being sanctioned for the last four years in Ambala Cantt. Municipal Council; and
- (b) if so, the reasons thereof togetherwith the time by which the aforesaid process is likely to be started again ?

SUMIT KUMAR

Chandigarh:

The 4th March, 2010

Secretary,

Haryana Vidhan Sabha